### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

#### LOK SABHA

### **UNSTARRED QUESTION NO.3344**

# TO BE ANSWERED ON FRIDAY THE 18<sup>th</sup> DECEMBER, 2015 AGRAHAYANA 27, 1937 (SAKA)

## EXCISE DUTY RATES ON PETROL AND DIESEL

3344. SHRI VINAYAK BHAURAO RAUT:
PROF. RAVINDRA VISHWANATH GAIKWAD:
DR. SHRIKANT EKNATH SHINDE:
SHRI RAHUL SHEWALE:

Will the Minister of FINANCE be pleased to state:

(a) whether the basic excise duty rates on petrol and diesel have been increased from March, 2015, if so, the details thereof and the reasons therefor; (b) whether the Ministry of Road Transport and Highways has sought transfer of States' share of funds in the outlay for Central Road Sector for 2015-16, if so, the details thereof and the action taken by the Government thereon; and

(c) the details of the total fund collected for this purpose as per the provisions of the Central Road Fund Act and the above mentioned enhancement?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a): Considering, inter alia, the continued fall in international prices of crude oil (Indian basket) and petroleum products and the fact that there was an over recovery in petrol and diesel, the Basic Excise Duty (BED) rates on petrol and diesel were increased from March, 2015 as under:

Notification	Effective from	Increase in the BED rate (in Rs. per litre)		Increase in the BED rate (in Rs. per litre)	
		Unbranded Petrol	Branded Petrol	Unbranded Diesel	Branded Diesel
No.43/2015-CE	7.11.2015	1.60	1.60	0.40	0.40
dated 6.11.2015 No.46/2015-CE dated 16.12.2015	17.12.2015	0.30	0.30	1.17	1.17

(b) & (c): An amount of Rs. 3162 crore has been allocated to States and for Inter-State and Economically Important Roads in B.E. 2015-16 from Central Road Fund in the Budget of Ministry of Road Transport & Highways.